GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.1126

TO BE ANSWERED ON THE 21ST JULY, 2017

CRASH OF IAF AIRCRAFT

1126. SHRI OM BIRLA:

SHRI PINAKI MISRA:

SHRI K. PARASURAMAN:

SHRI CHANDU LAL SAHU:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) the total number of fighter aircraft including Sukhoi-30 and Indian Air Force trainee aircraft crashed during the last five years and the current year along with the reasons for their crashes;
- (b) whether enquiries have been conducted in case of such crashes and if so, the details thereof along with the outcome thereto;
- (c) whether the Government proposes to review the training method of pilots in order to minimize crashes of fighter aircraft and if so, the details thereof; and
- (d) the other steps taken by the Government to prevent crashes of such aircraft?

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(डा. सुभाष भामरे)

- (a) During the last five financial years (2012-13 to 2016-17) and current year (upto 18.07.2017) 29 fighter aircraft including 5 Sukhoi-30 and 3 trainer aircraft have crashed. Technical Defects and Human Error were the main causes of the accidents.
- (b) Every aircraft accident in the IAF is investigated by a Court of Inquiry (CoI) to ascertain the cause of accident and the recommendations of the completed Courts of Inquiry are implemented.
- (c) Training of pilots in the IAF is regularly reviewed to stay abreast of the latest teaching techniques utilising state of the art training aids. This is a continuous process.
- (d) Various preventive measures are being taken, including invigoration of Aviation Safety Organisation, streamlining of accident / incident reporting procedure, analytical studies and quality audits of the aircraft fleets to identify vulnerable areas to avoid aircraft accidents. Accident prevention programmes have been given an added thrust to identify risk prone / hazardous areas specific to the aircraft fleets and operational environment, to ensure safe practices / procedures.
